

Listed on : 20/02/2017

Court No. :

Item :

SECTION-II

**IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION**

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NO. 8232 OF 2016

Rishi Tandon

...Petitioner

VERSUS

State of Uttar Pradesh

...Respondent

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 25th November, 2016 when the Court was pleased to pass the following order:

"Perused the Office Report dated 19-11-2016.

We direct the Registry to list the matter immediately after service is complete on the sole respondent viz. State of U.P."

It is submitted that Mr. Samir Ali Khan, Advocate has on 17th January, 2017 filed Vakalatnama/Appearance on behalf of sole Respondent/State.

Service of Show Cause Notice is complete.

The matter above-mentioned is listed before the Hon'ble Court with this office report.

DATED this the 7th day of February, 2017.

ASSISTANT REGISTRAR

COPY TO:Mr. Anup Kumar, Advocate
Mr. Samir Ali Khan, Advocate

c4/dk

ASSISTANT REGISTRAR